

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 411 of 2021	Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Deepak Shukla	Siddhartha Barua-R1 Praveen Bansal-R2
2.	Comp. App. (AT) (Ins) No. 454 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
3.	Comp. App. (AT) (Ins) No. 455 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3
4.	Comp. App. (AT) (Ins) No. 750 of 2021	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	Raghav Shankar Sonali Jain-R1 Chitra Rentala-R2 Raunak Dhillon-R3 Neeraj Balakrishnan
5.	Comp. App. (AT) (Ins) No. 785 of 2020	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd. With	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha
6.	Comp. App. (AT) (Ins) No. 647 of 2021	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr.	Mahesh Agarwal	Navneet Vasudha Jain-R1 Ashish Bhan Chitra Rentala Samriddhi Shukla-R2
7.	Comp. App. (AT) (Ins) No. 370 of 2021	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Anirudh Krishnaa

8.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
9.	Comp. App. (AT) (Ins) No. 393 of 2021	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors.	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Naveen Nath-R2 Raunak Dhillon-R3
10.	Comp. App. (AT) (Ins) No. 506 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors. With	Ashish Virmani	Raunak Dhillon Ashish Bhan Sonali Jain-R1 Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
11.	Comp. App. (AT) (Ins) No. 507 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Pooja Mahajan-R4 Ashish Bhan
12.	Comp. App. (AT) (Ins) No. 516 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Ketan Gaur-R6
13.	Comp. App. (AT) (Ins) No. 759 of 2021	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr. With	Geetanjali Shahi	Raunaq Dhillan
14.	Comp. App. (AT) (Ins) No. 760 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.	Geetanjali Shahi	Rohan Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2
15.	Comp. App. (AT) (Ins) No. 546 of 2021	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors. With	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Chitra Rentala-R3
16.	Comp. App. (AT) (Ins) No. 552 of 2021	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3

17.	Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani-R2 & R3
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For Orders

18.	I.A. No. 1403 & 1583 of 2021 in Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	Shama Nargis-R1 Zoheb Hossain Nisha Kaur Uberoi Adarsh Chamoli-R2
19.	I.A. No. 257 of 2022 in Competition App. (AT) No. 18 of 2021 (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

For Directions

20.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	KotlaHarshavardhan	SoumoPalit (R-1) Mahesh Kasana (R-2)
21.	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt. Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	Amit Bhatnagar-R1 Gaurav Srivastava-R2
22.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt. Ltd.	A.K. Valli.	Krishnendu Datta
23.	Comp. App. (AT) (Ins) No. 352 of 2021	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors. With	Chirag Gupta	Dheeraj Garg-R1 Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5
24.	Comp. App. (AT) (Ins) No. 424 of 2021	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave
25.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
26.	Comp. App. (AT) (Ins) No. 390 of 2020	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd (In Liquidation) & Anr.	Arun Khatri	Mrityunjay Kumar-R1 Abhishek Anand Rahul Shukla-R2
27.	I.A. No. 1511 of 2021 in Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors. With	Srijan Sinha	Abhay S. Undal

28.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Juris Corp	Dilip Annasaheb-R1
29.	Comp. App. (AT) (Ins) No. 497 of 2021	Gupta Exim (India) Pvt. Ltd. Vs. Knitcraft Apparels International Pvt. Ltd.	Harsh Garg	Keshri Kumar
30.	Comp. App. (AT) (Ins) No. 449 of 2021	Irshad Khan Vs. Ajai Kumar Singh & Ors.	Ruchin Midha	Aditya Gauri-R2
31.	Comp. App. (AT) (Ins) No. 729 of 2021 (With Defects)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP
32.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Anshum Jain	S. Sanyal Subhro Sanyal
33.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh
34.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	Vikrant N Goyal
35.	Competition App. (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. With	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
36.	Competition App. (AT) No. 11 of 2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury(R-1) Varun K. Chopra (R-2, MPPGCL)
37.	Competition App. (AT) No. 12 of 2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury(R-1), MA Venkata Subramanian-R-2
38.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

For Admission (After Notice)

39.	Comp. App. (AT) (Ins) No. 1293 of 2019	Punjab National Bank Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
40.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	Shipra Choudhry
41.	Comp. App. (AT) (Ins) No. 304 of 2020	Sucden India Pvt. Ltd. Vs. New Phaltan Sugar Works Ltd. & Anr.	Trideep Pais	Arshik Anand-R3
42.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	Aastha Mehta
43.	Comp. App. (AT) (Ins) No. 784 of 2021	Morgan Securities Credits Pvt. Ltd. Vs. Abhijit Guhathakurta, Resolution Professional of Videocon Group of Companies & Ors.	Abhishek Puri	Meghna Rajadhyaksha Radhika Indapurkar Bryan Pillai-R1 Surbhi Khattar-R2
44.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2 Zehra Khan Shreya Chowdhary Gopal Singh-CoC

For Hearing

45.	Comp. App. (AT) (Ins) No. 146 of 2020 (PH)	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors. With	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
46.	Comp. App. (AT) (Ins) No. 1121 of 2020 (PH)	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3
47.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt. Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	Aaditya A. Pande- R1 & R2
48.	Comp. App. (AT) (Ins) No. 184 of 2021	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. With	Rajesh Kumar	Rahul Kumar-R1

49.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr. With	Rajesh Kumar	Rahul Kumar-R1 Swati Khanna
50.	Comp. App. (AT) (Ins) No. 226 of 2021	Prakash Asphaltting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Monish Panda	Rajesh Gautam-R1 & R2
51.	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	Charu Bansal Prabha Simran Kaur-R1
52.	Comp. App. (AT) (Ins) No. 846 of 2021	Shailendra Singh, Resolution Professional of Rosewood Trexim Pvt. Ltd. Vs. --	Purna Robin	
53.	Comp. App. (AT) No. 31 of 2021	Care Ratings Ltd. & Anr. Vs. SREI Equipment Finance Ltd. & Anr. With	Ravi Bharuka	Abhijeet Sinha Dipen Chatterjee Rusha Mitra Shreys Edupuganti-R1
54.	Comp. App. (AT) No. 34 of 2021	Brickworks Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr. With	Arjun Krishan	Shreyas Edupugani Anjan Chakraborty Saptarshi Handal-R1
55.	Comp. App. (AT) No. 39 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Rusha Mitra
56.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
57.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
58.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
59.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. Competition Commission of India & Anr. With	Amit Mishra	Ritwik Bhattacharya

60.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. Competition Commission of India & Anr.	Naval Satarawala Chopra	Amit Mishra
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
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Registrar**